

**GOVERNMENT OF INDIA
MINISTRY OF POWER
LOK SABHA
STARRED QUESTION NO.72
ANSWERED ON 02.12.2021**

ISSUE OF POWER DUES

***72. SHRI Y.S. AVINASH REDDY:**

**Will the Minister of POWER
be pleased to state:**

- (a) whether the Ministry has received any request from the State of Andhra Pradesh regarding sorting out of issue of power dues of crores of rupees from Telangana;**
- (b) if so, the details thereof;**
- (c) the response of the Ministry in this regard; and**
- (d) the measures being taken for settlement of the issue at an early date?**

A N S W E R

THE MINISTER OF POWER AND NEW & RENEWABLE ENERGY

(SHRI R.K. SINGH)

(a) to (d) : A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF STARRED QUESTION NO. 72 ANSWERED IN THE LOK SABHA ON 02.12.2021 REGARDING ISSUE OF POWER DUES

(a) to (d): Hon'ble Chief Minister, Andhra Pradesh vide DO letter dated 14.07.2021 has raised the issue of non-payment of power dues of Rs. 6,111.88 crore by Government of Telangana.

A meeting was held with the representatives of Government of Andhra Pradesh and Government of Telangana in which the following facts emerged:

- (i) This is a post bifurcation matter.**
- (ii) The power supply is as per agreement between Andhra Pradesh and Telangana.**
- (iii) Initially Telangana was paying to Andhra Pradesh for the power drawn from Andhra Pradesh.**
- (iv) There is no dispute regarding the principal amount to be paid for the power supplied by Andhra Pradesh to Telangana. However, some reconciliation was required in the interest to be paid on the principal amount by Andhra Pradesh and Telangana. Both had agreed to reconcile the figures as per the terms and conditions of the Power Purchase Agreement.**
- (v) As the payment has not been received from Telangana, Andhra Pradesh has filed a Petition before the Hon'ble High Court of Telangana.**

As the matter is sub-judice, and the power was supplied under a bilateral agreement, Government of India has suggested to both the States to amicably resolve the issue among themselves.
